GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 862 TO BE ANSWERED ON SEPTEMBER 17, 2020

DEVELOPMENT OF METRO RAIL NETWORK

NO. 862. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:
SHRI HEMANT SRIRAM PATIL:
SHRI UNMESH BHAIYYASAHEB PATIL:
DR. SUJAY RADHAKRISHNA VIKHE PATIL:
DR. SHRIKANT EKNATH SHINDE:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the developing metro rail network and housing development have been the top priority of the Government's urban development strategy and if so, the details thereof;
- (b) the details of funds allocated and utilized for developing metro rail networks and housing facility during the last four years;
- (c) the proportion of funds allocation for metro rail and housing projects; and
- (d) whether the Government has any inter ministerial mechanism to avoid further delay of the scheme and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI)

(a) to (c) Urban transport including metro rail projects and urban housing development are an integral part of urban development

which is a state subject. Respective state governments/Union Territory administrations are therefore, responsible for initiating and developing urban infrastructure including metro rail projects and housing development.

The Central Government provides financial assistance for metro rail projects, subject to feasibility of the project and availability of resources, as and when posed by the concerned state governments.

Ministry of Housing & Urban Affairs is implementing the scheme of Pradhan Mantri Awas Yojana (Urban) [PMAY (U)] which aims at providing affordable houses to all eligible beneficiaries in urban areas of the country by the year 2022 through the following four verticals namely,

- (i) In-Situ Slum Redevelopment (ISSR)
- (ii) Credit Linked Subsidy Scheme (CLSS)
- (iii) Affordable Housing in Partnership with public or private sector (AHP), and
- (iv) Beneficiary-led individual house construction/ enhancement (BLC)

The details of funds allocated, released and utilized during the last four years (2016-17 to 2019-20) for metro rail projects and PMAY-(HFA-U) are as under:

(Rs. in Crore)

Metro Rail Projects		PMAY-HFA-U		
Funds allocated (Revised Estimate figures)	Funds utilized/ Released	Funds sanctioned (for construction of 89,17,395 houses)	Funds Released	Funds Utilized by States/UTs/ central nodal agencies during 2016-20
64,008.39	62,520.38	1,40,706.68	65,955.68	46,384.44

For FY 2019-20, the proportion of funds allocated for metro rail projects and PMAY-HFA (U) against the total budget of Ministry is about 40% and 14% respectively.

(d) The progress of Metro Rail projects is reviewed periodically by Government of India, State Governments and concerned metro companies from time to time. Appropriate action such as holding of meetings for resolving the issues causing delay in the project, etc. with the concerned Ministries/Departments/Agencies is taken up by the Government of India/ State Government.

The progress of projects under PMAY-HFA(U) are constantly monitored through Central Sanctioning And Monitoring Committee (CSMC) meetings, Video Conferences, field visits and also through national/regional/state level review meetings for ensuring timely completion of the projects.

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